



2025:DHC:9935-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 17052/2025

RAJ KUMAR SINGHPetitioner

Through: Mr. Alakh Alok Srivastava and
Mr. Rishabh Bafna, Advs.

versus

UNION OF INDIA AND OTHERSRespondents

Through: Ms. Pratima N. Lakra, CGSC
with Mr. Shailendra Kumar Mishra, Mr.
Chanakya Kene, Mr. Priyam Sharma, Ms.
Kanchan Shakya, Advs.

Mr. Ajay Pal, Law Officer and Insp Athurv
for CRPF

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

11.11.2025

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C. HARI SHANKAR, J.

1. Mr. Alakh Alok Srivastava, learned Counsel for the petitioner,
seeks leave to withdraw this writ petition.

2. The petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 11, 2025/AR